

Annexure 4

Name of the corporate Debtor: Reliance Communications Infrastructure Limited

Date of Commencement of CIRP: September 25, 2019

List of creditors as on: November 09, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S.No.	Name of creditor	Details of Claim received			Details of Claim Admitted				Amount of any mutual dues, that Amount of Claim claim under				Remarks, if any	
		Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	security interest	covered by Guarantee	Whether related party?	Contingent Claim	may be set not admitted	verification		
1	RELIANCE INFRATEL LIMITED ¹	-	-	10,871,413,000.00	10,871,413,000.00	-	-	-	YES	-	-	-	-	-
2	M/S GLOBALCOM IDC LIMITED ²	-	-	518,253,726.00	518,253,726.00	-	-	-	YES	-	-	-	-	-
3	RELIANCE COMMUNICATIONS LIMITED ³	-	-	34,796,536,313.00	34,787,735,703.70	-	-	-	YES	-	-	8,800,609.30	-	-
4	RELIANCE WIMAX LIMITED ⁴	-	-	50,978,853.00	50,978,853.00	-	-	-	YES	-	-	-	-	-
5	RELIANCE REALTY LIMITED ⁵	-	-	9,589,169,356.00	9,589,169,356.00	-	-	-	YES	-	-	-	-	-
	Total			55,826,351,248.00	55,817,550,638.70							8,800,609.30		

Note: Above claims have been filed by related parties / potentially related parties of the Corporate Debtor. This is not the final list; the verification is underway, basis which the above table shall be updated.

- 1) Proof of claim from Reliance Infratel Limited, has been received on account of inter-corporate deposits. The claim has been admitted on the basis of clarification/information from the claimant.
- 2) Proof of claim from M/s Globalcom IDC Ltd. has been received on account of inter- company loans . The claim has been admitted on the basis of clarification/information from the claimant.
- 3) Proof of claim from Reliance Communications Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant.
- 4) Proof of claim from Reliance Wimax Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant.
- 5) Proof of claim from Reliance Realty Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant.